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- (a) whether it is a fact that Government propose to fix a ceiling on remttances by foreign investors in the country; and
- (b) if so, the details thereof and the reaction if any, of the foreign firms operating in the country with regard to Government's decision?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) and (b) Government's policy has all along been to allow freely the remittance of profits and dividends after payment of Indian taxes. As some of the foreign controlled companies, specially the foreign owned oil refinery companies, have been drawing heavily on their reserves in order to declare high dividends resulting in increa'ed remittances abroad, Government have now taken a decision whereunder remittance facilities in respect of dividends declared by 100% foreign owned companies, wholly or in part out of reserves, will be conditional on the Reserve Bank being satisfied (i) that the reserves have been drawn upon only for maintaining the dividend quantum at the average of the previous 5 years or at 10 per cent of the paid capital, whichever is more, (ii) that the drawal on reserves does not exceed 10 per cent of the total of the paid up capital and free reserves of the company at the beginning of the year and (iii) that the balance of free reserves left after the drawal does not fall below 15 per cent of the total of paid up capital and reserves as in (ii) above.

No representations have been received from foreign firms so far against the above decision of the Government.

## पाकिस्तान में भ्रवीषित भारतीय युद्धवन्दी

290. श्री स्रोमप्रकाश त्यागी: क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह यह सच है कि पाकिस्तान ने हाल में युद्धवन्दी बनाए गए भारतीय जवानों की पूरी सूची अभी तक भारत को नहीं भेजी है: और
- (ख) क्या सरकार ने इस मामले पर पाकिस्तान सरकार से बातचीत की है और यदि हां, तो उसका क्या परिणाम निकला ?

## Un-declared Indian Prisoners of War in Pakistan

290. SHRI OM PRAKASH TYAGI: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that Pakistan has not so far supplied to India a complete list of the Indian Jawans taken prisoners during the recent war; and
- (b) whether Government have taken up the matter with the Government of Pakistan and if so, with what results?

रक्षा मंत्री (श्री जगजीवन राम) : (क) तथा (ख) 1006 लापता सैनिक तथा पैरा-सैनिक कामिकों में से पाकिस्तान ने रेडश्रास की अन्तर्राष्ट्रीय समिति के माध्यम से 638 को युद्ध वन्दी घोषित किया है जिनमें एक वह व्यक्ति भी सम्मिलित है जिसकी पहचान नहीं हो सकी। शेष 369 सैनिक तथा पैरा सैनिक कार्मिकों की सूचियां पाकिस्तानी प्राधिकारियों के साथ जांच के लिए रेडकास की अन्तर्राष्ट्रीय समिति के पास भेज दी गई हैं। रेडकास की अन्तर्राष्ट्रीय समिति इन सूचियों की अभी जांच-पड़ताल कर रही है।

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b) Out of a total of 1006 missing Military and Para Military personnel, Pakistan, through International Committee of Red Cross, has declared 638 including one unidentified person, as Prisoners of War. Lists of the remaining 369 Military and Para Military personnel have been sent to the International Committee of Red Cross for verification with Pakistani authorities. These lists are under investigation by the International Committee of Red Cross.

## DIRECT AIK SERVICE BETWEEN BHUBNESHWAR AND DELHI

291. SHRI SUNDAR MANI PATEL:
SHRI CHANDRAMOULI
JAGARLAMUDI: SHRI
LOK.ANATH MISRA: SHRI K. P.
SJNGH DEO: SHRI K. C. PANDA:

†[ ] English translation,